NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017 AT 10.30 AM

CP No.35/59/HDB/2016
Relisys Medical Devices Limited
Dr. Raju Reddy
59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Shri A. Nagaraj Kumar, Learned Counsel, and Ms. C. Shilpa, Learned Counsel for Shri Y. Suryanarayana, Learned Counsel for the Petitioner were present.

CP dismissed by separate orders.

Member (T)

Member (J)

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